

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 3/2020-Customs (N.T./CAA/DRI)**

New Delhi, dated the 6<sup>th</sup> January, 2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Jamipol Limited, Namdih Road, Opp. NML, Burmamines, Jamshedpur, Jharkhand-831007 and M/s Jamipol Ltd., JSW Ancillary Industrial Estate, Toranagallu-583123.	F. No. DRI/BZU/ S- IV/Enq-68 (Int- Nil)/2018 dated 08.11.2019 (SCN No. 56/2019- DRI (BZU))	Principal Commissioner of Customs (Port), Custom House, Kolkata.  Commissioner of Customs (Chennai-II), Seaport Commissionerate, Custom House, Chennai.	Principal Commissioner/ Commissioner of Customs (Port), Custom House, Kolkata.
2.	M/s Reliance Communications Ltd., Through Sh. Anish Nanavaty Resolution Professional of Reliance Communication, Deloitte Touche Tohmatsu India LLP, India Bulls Finance Centre, Tower 3, 27 <sup>th</sup> Floor, SenapatiBapatMarg, Elphinstone Road (West), Mumbai-400013	F. No. DRI/MZU/ E/Int-164/2018 dated 23.10.2019.	Additional Commissioner of Customs (Group 5A), Chennai-VII (Air Cargo), Custom House, Meenambakkam, Chennai.  Additional Commissioner of Customs (Group 7H), Chennai-VII (Air Cargo), New Custom House, Meenambakkam, Chennai.  Joint Commissioner of Customs (Group 5A), Air Cargo Complex (Import), New Custom House, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			<p>Joint Commissioner of Customs (Group 7H), Air Cargo Complex (Import), New Custom House, New Delhi.</p> <p>Principal Commissioner of Customs (III), Air Cargo Complex (Import), Sahar, Andheri (East), Mumbai.</p> <p>Principal Commissioner of Customs (III), Air Cargo Complex (Export), Sahar, Andheri (East), Mumbai.</p> <p>Joint Commissioner of Customs (Airport &amp; Admin.), Custom House, Kolkata.</p> <p>Commissioner of Customs (Chennai-II), Custom House, Chennai.</p> <p>Commissioner of Customs (Port), Custom House, Kolkata.</p> <p>Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.</p> <p>Principal Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.</p>	
3.	M/s Torrent Pharmaceuticals Limited, Torrent House, Near Dinesh Hall, Off Ashram Road, Ahmedabad-380009 and 11 others.	F. No. DRI/AZU/ SRU-4/2018-SFIS (Torrent) dated 30.08.2019*.  *(Notified for Customs portion of the Show Cause Notice only)	<p>Principal Commissioner/ Commissioner of Customs, Custom House, Ahmedabad.</p> <p>Principal Commissioner/ Commissioner of Customs, Air Cargo Complex, Sahar, Mumbai.</p> <p>Principal Commissioner/ Commissioner of Customs (Import), NhavaSheva-V, Jawaharlal Nehru Custom House, Raigad.</p> <p>Assistant/Deputy Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.</p>	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
4.	M/s Hi Com Computers, Represented by Sh. Abdul Shareef,	F. No. DRI/BZU/ S- IV/Enq-31/Int- 08/2017	Commissioner of Customs (Chennai-II), Custom House, Chennai.	Principal Commissioner/ Commissioner of

	121/A, IInd Floor, My Choice Building, Parklane, Secunderabad-560003 Represented by its Proprietor Sh. Sheik Abdul Shareef and 3 others.	dated 08.11.2019.	Commissioner of Customs (Chennai-VII), Air Cargo Complex, New Custom House, Meenambakkam, Chennai.	Customs (Chennai-II), Custom House, Chennai.
5.	M/s Swatch Group (India) Pvt. Ltd., 4 <sup>th</sup> Floor, Rectangle-1, Plot No. D4, Saket District Centre, New Delhi-110017.	F. No. DRI/LZU- CI/26/Enq-27 (Int- 5)/2017 dated 21.11.2019.	Principal Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi Commissioner of Customs, Air Cargo Complex, Nedampassery, Cochin Custom House, Willingdon Island, Cochin.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
6.	M/s Suzlon Energy Ltd., Shrimali Society, Near Shri Krishna Complex, Navrangpura Complex, Ahmedabad.	F. No. DRI/CRU/ VIII/26/Enq-1/Int- 7/2018-CBE dated 27.11.2019.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad. Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
7.	M/s KAR Enterprises, Shop No. 3, Om Cooperative Society, Radhanagar, Near Vakola Bridge, Santa Cruz, Mumbai and 2 others.	F. No. DRI/HQ- CI/50D/Int-2/2018-CI dated 14.11.2019.	Principal Commissioner/ Commissioner of Customs, Port User Building, Adani Port, Mundra, Kutch. Joint/Additional Commissioner of Customs (Import-II), Custom House, Ballard Estate, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
8.	M/s Neptune Exim, C-102, Midas Enclave, Dadiseth Agari Lane, Malad (West), Mumbai-400064 and 4 others.	F. No. DRI/HQ- CI/50D/Int-23/2018 dated 18.01.2019.	Joint/Additional Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad.
9.	M/s VOS Technologies (India) Pvt. Ltd., 44, First Floor, NishantKunj, Pitampura, Delhi-110034 and 13 others.	DRI F. No. DRI/ HQ- CI/50D/B-Cell/Int- 13/2019-CI dated 29.11.2019.	Principal Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi. Principal Commissioner of Customs (Import), Inland Container Depot-Patparganj, New Delhi. Principal Commissioner of Customs (Import),Air Cargo Complex, New Custom House, New Delhi. Principal Commissioner of	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			Customs (Port), Custom House, Kolkata.	
			Principal Commissioner of Customs (Import),Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.	
			Principal Commissioner of Customs, Mundra, Port User Building, Adani Port, Mundra, Kutch.	
			Principal Commissioner of Customs, Noida Customs Commissionerate, Concor Complex, Greater Noida, Gautam Budh Nagar, Uttar Pradesh.	
			Principal Commissioner of Customs (Preventive), New Custom House, New Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-50/2019-CI]

(JASPREET SINGH SUKHIJA)  
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI-Ahmedabad, Bengaluru, Chennai, Lucknow and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.*
4. Principal Commissioner/ Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad with a request to tag the SCN listed at Sl. No. 8 with the SCN already notified vide Notification No. 41/2019-Customs (NT/CAA/DRI) dated 06.09.2019 (Sl. No. 3).
5. Deputy Director (CI), A/B/C-Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. *It is also requested to send the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*